

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION No.116**

Imphal the 18<sup>th</sup> June, 2021

No.HCM/Misc./89-Estt(v)/

In pursuance of order dt. 16.04.2021 of the Hon'ble Supreme Court passed in **Suo Motu Writ Petition(Cril.) No. 2 of 2020**, the High Court of Manipur hereby issues the following directions to all Magistrates dealing with complaints under S. 138 of the Negotiable Instruments Act, 1881 :

- (1) Magistrates shall record reasons before converting trials of complaints under Section 138 of the Act from summary trials to summons trials.
- (2) The trial Courts shall treat service of summons in one complaint under Section 138 forming part of a transaction, as deemed service in respect of all the complaints filed before the same Court relating to dishonour of cheques issued as part of the said transaction.

*By Order etc.*

*Sd/-*

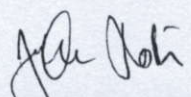
**(YUMKHAM ROTER)  
REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**

No.HCM/Misc./89-Estt(v)/ **91057-69**

Imphal, the 18<sup>th</sup> June, 2021

Copy to:

1. The District & Sessions Judge, Imphal West/ Imphal East/ Thoubal/ Bishnupur/ Ukhrul/Churachandpur/Senapati; Presiding Officer, Revenue/Claims Tribunal; Judge, Family Court, Manipur/Imphal East/Bishnupur/Thoubal; Judge, Special Court (ND & PS), Manipur; Judge, Special Court, ND & PS (FTC); Addl. District & Sessions Judge, Manipur West/Manipur East/Crime Against Women (FTC).
2. The Registrar (Vigilance), High Court of Manipur.
3. The Jt. Registrar (Judl.) High Court of Manipur
4. To All the CJMs & JMFCs.
5. The PPS to Hon'ble the Chief Justice, High Court of Manipur.
6. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
7. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
8. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
9. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
10. The P.S to Registrar General, High Court of Manipur.
11. S.P, Estt.-I/II.
12. System Analyst, High Court of Manipur for uploading to the official website.
13. Concerned File.

  
**REGISTRAR (JUDL.)**